

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 9th Day of August, 2018)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

Original Application No.330/687/2017
(U/S 19, Administrative Tribunal Act, 1985)

Pradeep Yadav

..... **Applicant**

By Advocate: **None**

Versus

1. Union of India & Ors. **Respondents**

By Advocate: **Shri P.K. Dubey proxy to Shri R.P. Mishra**

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

List revised. None present for the applicant. Shri P.K. Dubey proxy to Shri R.P. Mishra, Advocate is present for the respondents.

2. In Para-14 of the counter reply filed by the respondents, it is submitted that inquiry proceeding has already been completed and minor penalty of censure has been awarded to the applicant. Apparently, the applicant is no longer interested in the OA. Accordingly, the present Original Application is dismissed in default of the applicant and for non prosecution.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Sushil